

LISTING ON 31.08.2015
COURT NO. 3
ITEM NO. 5

SEC.IVA

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 8415 OF 2015
WITH PRAYER FOR INTERIM RELIEF

M. NARAYANAMMA

Petitioner(s)

VERSUS

LAKSHMIDEVI AND ORS.

Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 06.07.2015 with an office report dated 03.07.2015, when the court was pleased to passed the following Order:

“Issue fresh notice to Respondent No.2, returnable on 31 st August, 2015.
Counter affidavit may be filed within three weeks from today.
Rejoinder affidavit may be filed within four weeks thereafter.
Ad-interim relief, as per prayer (a) to (c) mentioned in the special leave petition, is granted. ”

Accordingly, show cause notice was issued to respondent no. 2 on 13.07.2015 through Registered A.D. Post. AD Card duly signed has been received, but no one has entered appearance on his behalf, so far.

Service of show cause notice is complete.

It is submitted to the Hon'ble Court that Mr. S. Nagarajan, Advocate has not filed counter affidavit on behalf of respondent no. 1 so far. Hence, there is no rejoinder affidavit filed.

The matter is listed before the Hon'ble Court with this Report.

Dated this the 27th Day of August, 2015.

ASSISTANT REGISTRAR

Copy to: Mr. S.N.Bhat, Advocate
217,New Lawyers Chambers

Mr. S. Nagarajan, Advocate
3 M.C. Setalvad Block

ASSISTANT REGISTRAR

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